



By E-MAIL

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-58/1998/2775/A

From :- Shri Kaushik Kumar Sharma
Joint Registrar (Vigilance)
Gauhati High Court
Guwahati.

To, Shri P. Saikia,
District & Sessions Judge,
Udaiguri.

Dated Guwahati the 21st May, 2019

Sub: **Station leave .**

Ref:- Your letter No.DJ(U) 3317 dated 17.05.2019.

Sir,

With reference to the above, I am directed to inform you that your prayer for station leave permission, by your official car, at your own cost, w.e.f. the evening of 17.05.2019 till the morning of 20.05.2019, has been granted/rejected.

Yours faithfully,

sd/-

JT. REGISTRAR (VIGILANCE)

Memo NO.HC.VII-58/1998/2776/A, dated 21.05.19

Copy to:

✓ 1. The Systems Analyst, Gauhati High Court.


JT. REGISTRAR (VIGILANCE)

